

(iii) The Indian Stamp (Punjab Amendment) Ordinance, 1971 (No. 3 of 1971) promulgated by the Governor of Punjab on the 10th November, 1971.

(iv) The Punjab General Sales Tax (Amendment) Ordinance, 1971 (No. 4 of 1971) promulgated by the Governor of Punjab on the 13th November, 1971.

[Placed in Library. See No. LT—1097/71]

(2) A Statement (Hindi and English versions) explaining the reasons as to why the version of the above Ordinances is not being laid on the Table.

[Placed in Library. See No. LT—1098/71]

BORDER SECURITY FORCE (AMENDMENT) RULES AND NOTIFICATION UNDER BORDER SECURITY FORCE ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table—

(1) A copy of the Border Security Force (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S.O. 4034 in Gazette of India dated the 21st October, 1971, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT—1099/71]

(2) A copy of Notification No. S. O. 3621 (Hindi and English versions) published in Gazette of India dated the 9th October, 1971, under sub-section (3) of section 139 of the Border Security Force Act, 1968. [Placed in Library. See No. LT—1100/71]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): I beg to lay on the Table a copy of Notification No. S. O. 3323 (Hindi and English versions) published in Gazette of India dated the 4th

September, 1971, under sub-section (1) of section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT—1101/71]

12.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTH REPORT

SHRI G. G. SWELL: (Autonomous Districts): I present the Seventh Report of the Committee on private Members' Bills and Resolutions.

श्री विभूति मिश्र (मोतीहारी): अध्यक्ष महोदय, मुझे इस पर ऐतराज करना है। मेरा एक नौन-आफिशिएल बिल था.....

अध्यक्ष महोदय: माननीय सदस्य को मैंने कई दफे कहा है कि इस तरह से बीच में मत बोला करे।

श्री विभूति मिश्र: मेरा नौन-आफिशिएल बिल था जिसे कि कमेटी ने रिजेक्ट कर दिया। मैं चाहता हूँ कि वह हाउस के सामने आये और हाउस उम पर फौसला करे कि मेरा नौन-आफिशिएल बिल कहा तक जायज है अथवा कहा तक नाजायज है।

12.31 hrs.

STATEMENT RE. DECLARATION OF EMERGENCY IN PAKISTAN AND SITUATION ON INDIA-PAKISTAN BORDER

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI): The House is aware of the announcement made by President Yahya Khan yesterday declaring a State of Emergency throughout Pakistan. This declaration is the climax of his efforts to divert the attention of the world from Bangla Deah and to put the blame on us for a situation which he himself has created. Such a declaration by a military regime, which has been waging war on the people of Bangla

[Shrimati Indira Gandhi]

Desh for the last 8 months and has been threatening us with total war for the last 3 to 4 months, has no meaning except to deceive his own people and the world at large.

President Yahya Khan's Id message had created the impression that he was at least heeding the advice of a number of world leaders to abandon the military approach and to seek a political solution. We hope that the declaration of Emergency is not a device to get out of the compulsions of seeking a political solution.

Since the recession of the monsoon, the successes of the Mukti Bahini have apparently upset the plan of the military regime. The Liberation forces of Bangla Desh, with the full support of their entire people, have taken a heavy toll of Pakistan's armed forces and have freed large parts of their homeland.

At great cost to ourselves, we have been shouldering an intolerable burden of looking after nearly 10 million terror-stricken men, women and children, who have fled from Pakistani oppression. The refugees want to return to their homes under credible guarantees of safety and human dignity. We are determined to ensure that they are enabled to do so as soon as possible.

Pakistan's armed forces have been shelling our border areas inflicting damage on life and property. Their air force has wantonly violated our air space several times and once came right up to Srinagar. Spies and saboteurs have been blowing up trains and bridges. Since March 1971, we have lodged 66 protests for border violations covering 890 incidents. For air violations we have lodged 17 protest covering 50 incidents. However, these protests have had no effect and to cover up their incessant violations, Pakistani propaganda media have been putting out the story that we are engaged in an undeclared war and have mounted massive attacks with tanks and troops. This is wholly untrue. In fact, it was Pakistan which threatened total war and moved its entire armed strength into operational positions on our borders and launched a massive hate-India campaign with the slogans "Crush India" "Conquer India". We had, therefore, to take appropriate measures and move our forces to defensive positions in order to protect the integrity of our country and the lives and properties of our citizens.

It has never been our intention to escalate the situation or to start a conflict. To this end, we have instructed our troops not to cross the borders except in self-defence. We cannot ignore our experiences of 1947-48, January 1965 and of August-September 1965.

On November 21, Pakistani infantry, supported by tanks and artillery launched an offensive on the Mukti Bahini who were holding the liberated area around Boyra, five miles from our eastern border. Pakistani armour, under heavy artillery cover, advanced to our border threatening our defensive positions. Their shells fell in our territory, wounding a number of our men. The local Indian military Commander took appropriate action to repulse the Pakistani attack. In this action 13 Pakistani Chafee tanks were destroyed.

On November 22, the Pakistani forces called up an air strike of four Sabre jets on our positions. These were intercepted within Indian territory by our Gnats who destroyed three Sabre jets. Two of the Pakistani pilots, who baled out, were captured on our territory. We regard this as a purely local action.

Even though Pakistan has declared an Emergency, we shall refrain from taking a similar step, unless further aggressive action by Pakistan compels us to do so in the interest of national security. In the meantime, the country should remain untruffed. Our brave armed forces and our people will ensure that any adventurism on the part of the Military regime of Pakistan meets with adequate rebuff. The rulers of Pakistan must realise that the path of peace of peaceful negotiation and reconciliation—is more rewarding than that of war and the suppression of liberty and democracy.

12.35 hrs.

BUSINESS ADVISORY COMMITTEE

SIXTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :
I beg to move :

"That this House do agree with the Sixth Report of the Business Advisory Committee presented to the House on the 23rd November, 1971."